## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :

PETITION NUMBER : TCP/133/2016

NAME OF THE PETITIONER(S) : S. Venkatesh & another

NAME OF THE RESPONDENT(S) : M/s Cenney Hotels Private Limited & 3 others

UNDER SECTION : 397/398

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE

REPRESENTATION BY WHOM

() P.H. ARVIND PANDIAN

RESPONDENT

H.Roy D

H. Karthik sechadr

HARISHANKAR MANI

Petitionen

Mi

## <u>ORDER</u>

Counsels for both the parties are present. Counsel for the Petitioner submitted that the Petitioner has agreed to offer 65% and 35% ratio as per the direction that was given on 07.02.2017. Counsel for the Petitioner has also submitted that some important documents are in the custody of the R2. The details of the documents are provided to the Counsel representing the Respondent. Counsel for Respondent is directed to seek fresh instructions in relation to the offer that has been made by the Petitioner and handing over of the documents to the Petitioner as per details provided. Put up on 06.02.2018 at 10.30 A.M.

-sd-

(CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)